- (b) if so, what are the details thereof; and
- (c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) Government have received some representations from individuals demanding the status of a Slate and/or Legislative Assembly for Delhi. The Delhi State unit of the Janata Party had also included the promise of a Legislative Assembly for Delhi in its Supplementary Election Manifesto issued at the time of the recent general elections to the Lok Sabha.

(c) The present Government have not so far given consideration to this matter.

## SUPPLY OF ENRICHED URANIUM FROM U.S.A.

286. SHRI S. K. VAISHAMPAYEN: DR. RAJAT KUMAR CHAKRA-BARTI: SHRI GANESH LAL MALI:

Will the PRIME MINISTER be pleased to state:

- (a) the steps which Government propose to take to secure supply of enriched uranium from U. S. A. for the Tarapur Atomic Power Station as envisaged under the agreement made with that country; and
- (b) the alternative measures which Government propose to take to ensure uninterrupted functioning of the Power Station in case the supply of the uranium is delayed or not received at all?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) The Government have informed the US authorities of the adverse effects such delay can have on the availability of power in the western region and have also emphatically conveyed that such delays are not in consonance with the contractual obligations of the Government to Government agreement on the supply of fuel to the Tarapur Atomic Power Station. The Government is pursuing the matter with the Government of U. S. A.

(b) A decision by the US Government is expected shortly. The question of alternative measures will be considered later, if necessary.

## DENIAL OF ADVERTISEMENTS BY GOVERN-MENT TO 'PATRIOT' AND 'LINK'

287. SHRI GHAYOOR ALI KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the newspaper 'Patriot' and the magazine 'Link' published from Delhi were denied advertisements by Government agencies during the recent emergency; and
  - (b) if so, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) The flow of advertisements was substantially curtailed by the Government during the period of emergency.

(b) The matter is being enquired into by the Committee on misuse of Mass Media.

## PROCESS KNOW-HOW FOR CITRIC ACID

288. SHRIMATI LEELA DAMODARA MENON: DR. RAJAT KUMAR CHAKRABARTI:

SHRI NRIPATI RANJAN CHOUDHURY: Will the PRIME

## MINISTER be pleased to state:

- (a) whether it is a fact that the Regional Research Laboratory, Jammu has developed a process know-how for Citric Acid;
- (b) if so, whether Government propose to make use of the process for commercial exploitation; and
- (c) if the answers to parts (a) and (b) above be in the affirmative, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI) : (a) The Regional Research Laboratory (RRL), Jammu has completed research work for the manufacture of